

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,  
SOUTHERN ZONE, AT CHENNAI  
Original Application No.142 of 2024**

IN THE MATTER OF:

M.Vetri Selvan,  
Chennai.

...Applicant

-Vs-

The Central Pollution Control Board,  
Rep. by its Chairman,  
New Delhi and ors.

...Respondents

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**Advocate  
Thiru.S. Sai Sathya Jith,  
Advocate, Chennai.**



**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,  
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New Delhi and ors.

...Respondents

**REPORT FILED ON BEHALF OF THE SECOND RESPONDENT  
TAMIL NADU POLLUTION CONTROL BOARD**

I, S.Palanisamy, Son of Thiru.S.Santhappan, aged about 59 years having office at No.76, Mount Salai, Guindy, Chennai 600 032, do hereby solemnly affirm and sincerely state as follows:

1. I submit that I am working as the Joint Chief Environmental Engineer, Tamil Nadu Pollution Control Board, Chennai and I am authorized to file this report on behalf of the Second Respondent, (TNPCB) and as such I am well acquainted with the facts of the case available from our office records.
2. It is respectfully submitted that in order to comply with the CPCB's directions issued dated 7.8.2020, all the local bodies have to install Online Continuous Effluent Monitoring System (OCEMS) for monitoring the outlet water quality parameters namely pH, TSS, BOD, COD and Flow in the STPs.
3. It is respectfully submitted that 102 STPs are being operated and maintained by the local bodies namely Chennai Metropolitan Water Supply and Sewerage Board (CMWSSB), Directorate of Municipal

*S. Palanisamy*  
19/12/24  
JOINT CHIEF ENVIRONMENTAL ENGINEER  
TAMIL NADU POLLUTION CONTROL BOARD  
No.76, MOUNT SALAI, GUINDY,  
CHENNAI-600 032.

Administration (DMA) and Directorate of Town Panchayats (DTP) in the State of Tamil Nadu. The list of the STPs is enclosed **vide Annexure-I**.

4. It is respectfully submitted that The Government of Tamil Nadu has already directed that all the data servers have to be placed and maintained by Tamil Nadu State Data Centre (TNSDC) located at Perungudi. Hence, the servers maintained previously in the Care Air Centre and Water quality watch Centre of TNPCB were shifted to TNSDC at Perungudi for maintenance under the control of NIC during March 2024.
5. It is respectfully submitted that the present status of the OCEMS connectivity as on 12.12.2024 of the STPs owned by the local bodies is enclosed **vide Annexure-II**.

**Status of OCEMS connectivity of local body STPs as on 12.12.2024**

S No	Status of OCEMS connectivity data from the STP Outlet (3 Sensors for 5 Parameters- pH, TSS, BOD, COD and Flow)	No. of CMWSSB STPs	No. of DMA STPs	No. of DTP STPs	Total
1	Data available	0	1	0	1
2	Data partially available but irregular	9	0	0	9
3	Data not available	2	58	0	60
4	OCEMS connectivity not yet established	11	9	12	32
	<b>Total</b>	<b>22</b>	<b>68</b>	<b>12</b>	<b>102</b>

6. It is respectfully submitted that all the local bodies namely CMWSSB, DMA and DTP have been instructed vide TNPCB Letter No.016796/TNPCB/ITW/OCEMS/DMA-STPs/2024-1,2&3 dated 19.9.2024 (Copies enclosed **vide Annexure-III**) that all the local bodies shall ensure that the instruments/Analyzers/sensors available at the STP site to measure the live status data of outlet water quality parameters are

  
 JOINT CHIEF ENVIRONMENTAL ENGINEER  
 TAMIL NADU POLLUTION CONTROL BOARD  
 No.76, MOUNT SALAI, GUINDY,  
 CHENNAI-600 032.

operational all the time and the data shall reach the TNPCB/CPCB server for compliance of the direction of the Hon'ble NGT.

7. It is respectfully submitted that all the local bodies namely CMWSSB, DMA and DTP have been instructed latest from the Board vide TNPCB D.O. Letter No: T3/TNPCB/F.5656/STP/OCEMS/2024-1,2&3 dated 30.11.2024 (Copies enclosed vide **Annexure-IV**) to furnish the Action Taken Report regarding the Online Continuous Effluent Monitoring System (OCEMS) connectivity for self-surveillance of STPs maintained by local bodies for compliance of the direction of the Hon'ble NGT.
8. It is respectfully submitted that most of the local bodies are yet to establish their connectivity effectively and yet to send their live outlet water quality data with TNPCB/CPCB server. It is submitted that no proper data are being received in the TNPCB/CPCB server. Out of the 102 local body STPs provided by CMWSSB, DMA and DTP in the State, the OCEMS connectivity status of the outlet water quality data transfer as on 12.12.2024 reveals that i) Data available as 1, ii) Data Partially available but irregular as 9, iii) Data not available as 60 and iv) The OCEMS connectivity not yet established as 32.
9. It is respectfully submitted that the local bodies have to ensure that a) The STPs are in operation efficiently and continuously all the time to treat their sewage and ensure that the treated sewage satisfy the standards prescribed by the Board and b) Local body STPs shall transmit the live online OCEMS effluent monitoring data of the outlet water quality parameters continuously to TNPCB/CPCB server.
10. It is respectfully submitted that once the OCEMS data of the outlet water quality parameters are received from the local body STPs, action will be taken by TNPCB to carry out the process of ground truthing of the values indicated by the online devices as per the CPCB directions issued dated 7.8.2020 so that the same will be displayed in the public domain of TNPCB.

  
 JOINT CHIEF ENVIRONMENTAL ENGINEER  
 TAMIL NADU POLLUTION CONTROL BOARD  
 No.76, MOUNT SALAI, GUINDY,  
 CHENNAI-600 032.

Under the above circumstances, it is humbly prayed that this Hon'ble National Green Tribunal (Southern Zone) may be pleased to pass an order or such further or other orders as this Hon'ble Tribunal may deem fit and proper and thus render justice.

S. S. Palanisamy  
JOINT CHIEF ENVIRONMENTAL ENGINEER  
TAMIL NADU POLLUTION CONTROL BOARD  
No.76, MOUNT SALAI, GUINDY,  
CHENNAI-600 032.

### VERIFICATION

I, S.Palanisamy, Son of Thiru.S.Santhappan, working as Joint Chief Environmental Engineer having office at No.76, Mount Salai, Guindy, Chennai 600 032, do hereby verify that the contents of above are true to the best of my knowledge through records.

S. S. Palanisamy  
JOINT CHIEF ENVIRONMENTAL ENGINEER  
TAMIL NADU POLLUTION CONTROL BOARD  
No.76, MOUNT SALAI, GUINDY,  
CHENNAI-600 032.

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**ANNEXURE I**

**List of Local bodies of STPs as on 12.12.2024 (102 Nos)**

<b>S.No</b>	<b>Name of the STP</b>	<b>Capacity (MLD)</b>
<b>I. CMWSSB - 22 Nos</b>		
1	Egmore 10 MLD	10
2	Koyembedu 120 MLD	120
3	Saidapet 4 MLD	4
4	Nesapakam 50 MLD	50
5	Nesapakam 54 MLD	54
6	Kodungaiyur 110 MLD	110
7	Sholinganallur 18 MLD	18
8	Nesapaakkam 40 MLD	40
9	Perungudi 54 MLD	54
10	Perungudi 60 MLD	60
11	Kotturpuram	0.6
12	Koyembedu 34 MLD	34
13	Koyembedu 60 MLD	60
14	Nesapakam 23 MLD	23
15	Kodungaiyur 120 MLD	120
16	Kodungaiyur 120 MLD	120
17	Kodungaiyur 45 MLD	45
18	Thiruvottriyur	31
19	Perungudi 12 MLD	12
20	Chetpet	1
21	Nungambakkam	1.2
22	Todhunter Nagar	1.6
<b>II. DMA - 68 Nos</b>		
23	Coimbatore - Ukkadam	70
24	Coimbatore - Ondiputhur	60
25	Coimbatore - Nanjudapuram	40
26	Coimbatore (KK UGSS) at Vellalore	-
27	Tiruchirappalli Panchapur	58
28	Vellore	10.28
29	Dindigul	13.65
30	Erode	50.55
31	Tirunelveli	24.2
32	Avadi	36
33	Avadi	4
34	Madurai-Vellakal STP	125
35	Madurai-Sakimangalam STP	45.7
36	Salem - Vellakuttai STP	13
37	Salem - Anaimedu STP	6
38	Salem - Mankuttai STP	35
39	Salem - Vandipattai STP	44
40	Thanjavur	28
41	Tiruppur (Sarkarperiyapalayam)	15
42	Tiruppur (Sarkarperiyapalayam)	36
43	Tiruppur (Chinnandipalayam)	20
44	Thoothukudi (Smart Clity fund)	28
45	Kanchipuram	14.7
46	Tambaram	30
47	Karur	15
48	Kumbakonam	17
49	Cuddalore	12.25
50	Nagarcoil	17.66

S.No	Name of the STP	Capacity (MLD)
51	Thiruvannamalai	8.7
52	Karaikudi	16
53	Namakkal	7
54	Pudukottai	10.62
55	Maraimalai Nagar	2.2
56	Tiruvallur	6.2
57	Chidambaram	9.44
58	Villuppuram – (Kakuppam)	9
59	Villuppuram (Erumanthangal)	3.5
60	Arakkonam	11.04
61	Thirupattur	11.43
62	Ambur	16.71
63	Theni-Allinagaram / Karuvelnayakan patty STP	12.05
64	Chinnamanur/ Radhakrishna Rice mill Street, STP	3.99
65	Ramanathpuram/ Kazhukorani Village STP	7
66	Periyakulam	5.47
67	Sivagangai / Muthupatti Village STP	4.92
68	Bodinayakkanur/ Mayanakarai Rastha STP	12.08
69	Dharmapuri	4.86
70	Krishnagiri	9
71	Mettur Salem camp Sarkarthottam	0.924
72	Mettur Kombarangkadu	5.452
73	Mettur Thangamapuripattinam	0.823
74	Rasipuram	6.96
75	Tiruvarur	6.92
76	Perambalur	4.2
77	Mayiladuthurai	5.85
78	Nagapattinam	9.63
79	Nagapattinam(Nagoor)	2.96
80	Ariyalur	4.16
81	Udhagamandalam	5
82	Sathiyamangalam	4.08
83	Pollachi	11.25
84	Mettupalayam	8.64
85	Udumalaipet	7.81
86	Virudhunagar	7.65
87	Rajapalayam	21.85
88	Sattur	4.63
89	Thiruchendur	4.29
90	Ulundhurpet	3.15
<b>III. DTP - 12 Nos</b>		
91	Mamallapuram	2.34
92	Thirumazhisai	3
93	Perundurai	3.14
94	Manachanallur	
95	S. Kannanur	6.41
96	Orthanadu	2.3
97	Vallam	2.35
98	Velankani	2.33
99	Palanichettipatti	Clustered with Theni
100	Melachokkanathapuram	Clustered with Bodi
101	Thiruporur	4.02
102	Sriperumbudur	8.5

ANNEXURE II			
Status of OCEMS Connectivity in local body STPs as on 12.12.2024			
S.No	Name of the STP	Capacity (MLD)	Local Body Head
<b>I. Data Available - 1 No</b>			
1	Namakkal	7	DMA
<b>II. Data partially available but irregular - 9 Nos</b>			
2	Egmore 10 MLD	10	CMWSSB
3	Koyembedu 120 MLD	120	CMWSSB
4	Saidapet 4 MLD	4	CMWSSB
5	Nesapakam 50 MLD	50	CMWSSB
6	Nesapakam 54 MLD	54	CMWSSB
7	Kotturpuram	0.6	CMWSSB
8	Nesapaakkam 40 MLD	40	CMWSSB
9	Perungudi 54 MLD	54	CMWSSB
10	Perungudi 60 MLD	60	CMWSSB
<b>III. Data Not Available - 60 Nos</b>			
11	Kodungaiyur 110 MLD	110	CMWSSB
12	Sholinganallur 18 MLD	18	CMWSSB
13	Coimbatore - Ukkadam	70	DMA
14	Coimbatore - Ondiputhur	60	DMA
15	Coimbatore - Nanjudapuram	40	DMA
16	Coimbatore (KK UGSS) at Vellore	-	DMA
17	Tiruchirappalli Panchapur	58	DMA
18	Vellore	10.28	DMA
19	Dindigul	13.65	DMA
20	Avadi	4	DMA
21	Salem - Vellakuttai STP	13	DMA
22	Salem - Anaimeedu STP	6	DMA
23	Salem - Mankuttai STP	35	DMA
24	Salem - Vandipattai STP	44	DMA
25	Thanjavur	28	DMA
26	Tiruppur (Chinnandipalayam)	20	DMA
27	Thoothukudi (Smart Clity fund)	28	DMA
28	Karur	15	DMA
29	Kumbakonam	17	DMA
30	Cuddalore	12.25	DMA
31	Nagarcoil	17.66	DMA
32	Thiruvannamalai	8.7	DMA
33	Pudukottai	10.62	DMA
34	Maraimalai Nagar	2.2	DMA
35	Tiruvallur	6.2	DMA
36	Chidambaram	9.44	DMA
37	Villuppuram - (Kakuppam)	9	DMA
38	Villuppuram (Erumanthangal)	3.5	DMA
39	Thirupattur	11.43	DMA
40	Theni-Allinagaram / Karuvelnayakan	12.05	DMA
41	Chinnamanur/ Radhakrishna Rice mill	3.99	DMA
42	Ramanathpuram/ Kazhukorani Village	7	DMA
43	Sivagangai / Muthupatti Village STP	4.92	DMA
44	Bodinayakkanur/ Mayanakarai Rastha	12.08	DMA
45	Dharmapuri	4.86	DMA
46	Krishnagiri	9	DMA
47	Mettur Salem camp Sarkarthottam	0.924	DMA
48	Mettur Kombarangadu	5.452	DMA
49	Mettur Thangamapuripattinam	0.823	DMA

S.No	Name of the STP	Capacity (MLD)	Local Body Head
50	Rasipuram	6.96	DMA
51	Tiruvarur	6.92	DMA
52	Perambalur	4.2	DMA
53	Mayiladuthurai	5.85	DMA
54	Nagapattinam	9.63	DMA
55	Ariyalur	4.16	DMA
56	Udumalaipet	7.81	DMA
57	Virudhunagar	7.65	DMA
58	Erode	50.55	DMA
59	Tirunelveli	24.2	DMA
60	Avadi	36	DMA
61	Madurai-Sakimangalam STP	45.7	DMA
62	Tiruppur (Sarkarperiyapalayam)	15	DMA
63	Tiruppur (Sarkarperiyapalayam)	36	DMA
64	Kanchipuram	14.7	DMA
65	Tambaram	30	DMA
66	Arakkonam	11.04	DMA
67	Periyakulam	5.47	DMA
68	Udhagamandalam	5	DMA
69	Sathiyamangalam	4.08	DMA
70	Mettupalayam	8.64	DMA
<b>IV. OCEMS connectivity not yet established - 32 Nos</b>			
71	Koyembedu 34 MLD	34	CMWSSB
72	Koyembedu 60 MLD	60	CMWSSB
73	Nesapakam 23 MLD	23	CMWSSB
74	Kodungaiyur 120 MLD	120	CMWSSB
75	Kodungaiyur 120 MLD	120	CMWSSB
76	Kodungaiyur 45 MLD	45	CMWSSB
77	Thiruvottriyur	31	CMWSSB
78	Perungudi 12 MLD	12	CMWSSB
79	Chetpet	1	CMWSSB
80	Nungambakkam	1.2	CMWSSB
81	Todhunter Nagar	1.6	CMWSSB
82	Madurai-Vellakal STP	125	DMA
83	Karaikudi	16	DMA
84	Ambur	16.71	DMA
85	Nagapattinam(Nagoor)	2.96	DMA
86	Pollachi	11.25	DMA
87	Rajapalayam	21.85	DMA
88	Sattur	4.63	DMA
89	Thiruchendur	4.29	DMA
90	Ulundhurpet	3.15	DMA
91	Mamallapuram	2.34	DTP
92	Thirumazhisai	3	DTP
93	Perundurai	3.14	DTP
94	Manachanallur	6.41	DTP
95	S. Kannanur		DTP
96	Orthanadu	2.3	DTP
97	Vallam	2.35	DTP
98	Velankani	2.33	DTP
99	Palanichettipatti	Clustered with Theni Allinagaram	DTP
100	Melachokkanathapuram	Clustered with Bodi Municipality	DTP
101	Thiruporur	4.02	DTP
102	Sriperumbudur	8.5	DTP



Amesure - III



## TAMIL NADU POLLUTION CONTROL BOARD



**From**

Dr. Jayanthi. M, I.F.S  
Chairperson,  
Tamil Nadu Pollution Control Board,  
76, Mount Salai, Guindy,  
Chennai – 600 032.

**To**

The Managing Director,  
Chennai Metropolitan Water Supply and  
Sewerage Board (CMWSSB) ,  
No.1, Pumping Station Road,  
Chintadripet,  
Chennai – 600 002.

**Lr No.016796/TNPCB/ITW/OCEMS/CMWSSB-STPs/2024-2 dated: 19.09.2024**

**Sub:** TNPCB- Operation of Local body STPs of CMWSSB - OCEMS connectivity - Real time live data Transfer of STP outlet water quality parameters to TNPCB and CPCB Server- Action- Requested - Reg.

In order to monitor the release of pollutants through effluent discharge from the industries/STPs, CPCB has directed all State PCBs that the units have to adopt the CPCB-Guidelines for Online continuous monitoring system for Effluents-2014 for online monitoring of the outlet water quality parameters for compliance 24x7.

In the said guidelines, the permissible techniques/ instrumentation to be adopted for online monitoring to measure the parameters with respect to the type of the unit and transfer of data online to the TNPCB/CPCB server in real time have been detailed.

While reviewing the online connectivity of the CMWSSB STPs, it is observed that no proper connectivity of the STPs has been established with required software module effectively and no proper data of the outlet water quality parameters of any of the LB STPs reaches the TNPCB server so far.

In this regard, it is informed that CPCB has already issued direction under Section 18(1)(b) of Water Act 1974 as amended to provide status of installed OCEMS and also to direct the concerned authorities to check and verify the status of OCEMS installed and ensure the connectivity with CPCB server. Hence, it is requested to ensure that the OCEMS connectivity shall be made operational in your STPs and the outlet water quality parameters of the STPs shall reach the TNPCB/CPCB server immediately.

It is requested to ensure that the instruments Analyzers/sensors available at the STP site to measure the live status data of outlet water quality parameters (pH, TSS, BOD, COD and Flow) are operational all the time 24x7 and the data shall reach the TNPCB/CPCB server for compliance within a week's time.

This may kindly be treated as most urgent.

Sd/-  
Chairperson

*[Signature]*  
19/9/24  
For Chairperson  
9/9

No. 76, MOUNT SALAI, GUINDY, CHENNAI - 600 032.

Tel : 044-22353134 - 139 Fax : 044-22353068

Email : tnpceb-chn@gov.in Web : tnpceb.gov.in



## TAMIL NADU POLLUTION CONTROL BOARD



**From**

Dr. Jayanthi. M, I.F.S  
Chairperson,  
Tamil Nadu Pollution Control Board,  
76, Mount Salai, Guindy,  
Chennai – 600 032.

**To**

The Director of Municipal Administration,  
75, Santhome High Road,  
MRC Nagar,  
Chennai – 600 028.

**Lr No.016796/TNPCB/ITW/OCEMS/DMA-STPs/2024-1 dated : 19.09.2024**

**Sub:** TNPCB- Operation of Local body STPs of DMA - OCEMS connectivity - Real time live data Transfer of STP outlet water quality parameters to TNPCB and CPCB Server- Action- Requested- Reg.

In order to monitor the release of pollutants through effluent discharge from the industries/STPs, CPCB has directed all State PCBs that the units have to adopt the CPCB-Guidelines for Online continuous monitoring system for Effluents-2014 for online monitoring of the outlet water quality parameters for compliance 24x7.

In the said guidelines, the permissible techniques/ instrumentation to be adopted for online monitoring to measure the parameters with respect to the type of the unit and transfer of data online to the TNPCB/CPCB server in real time have been detailed.

Further, it is informed that M/s.RL Technologies Pvt Ltd has stated that they have supplied instruments for online continuous effluent monitoring system (OCEMS) for 55 Nos. of local body STPs. While reviewing the online connectivity of the said local body STPs, it is observed that no proper connectivity of the STPs has been established with required software module effectively and no proper data of the outlet water quality parameters of any of the LB STPs reaches the TNPCB server so far.

In continuation of the above, Chairperson, TNPC Board has convened a meeting on 16.9.2024 in the Corporate office, TNPCB with the Director of M/s. RL Technologies Pvt Ltd wherein it was reported that ensuring data connectivity with TNPCB server is not their role and is the role of the concerned local bodies. It was also reported that they have not been issued with Annual Maintenance Contract (AMC) and hence it is the role of those with the AMC to carry out the operation and maintenance activities of the STPs including OCEMS connectivity to TNPCB Server.

In this regard, it informed that CPCB has already issued direction under Section 18(1)(b) of Water Act 1974 as amended to provide status of installed OCEMS and also to direct the concerned authorities to check and verify the status of OCEMS installed and ensure the connectivity with CPCB server. Hence, it is requested to ensure that the OCEMS connectivity shall be made operational in your STPs and the outlet water quality parameters of the STPs shall reach the TNPCB/CPCB server immediately.

It is requested to ensure that the instruments/Analyzers/sensors available at the STP site to measure the live status data of outlet water quality parameters (pH, TSS, BOD, COD and Flow) are operational all the time 24x7 and the data shall reach the TNPCB/CPCB server for compliance within a week's time.

This may kindly be treated as most urgent.

Sd/-  
Chairperson

  
For Chairperson

  
19/9



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**TAMIL NADU POLLUTION CONTROL BOARD****From**

Dr. Jayanthi. M, I.F.S  
Chairperson,  
Tamil Nadu Pollution Control Board,  
76, Mount Salai, Guindy,  
Chennai – 600 032.

**To**

The Director of Town Panchayats,  
75, Santhome High Road,  
MRC Nagar,  
Chennai – 600 028.

**Lr No.016796/TNPCB/ITW/OCEMS/DTP-STPs/2024-3 dated : 19.09.2024**

**Sub:** TNPCB- Operation of Local body STPs of DTP - OCEMS connectivity - Real time live data Transfer of STP outlet water quality parameters to TNPCB and CPCB Server- Action- Requested - Reg.

In order to monitor the release of pollutants through effluent discharge from the industries/STPs, CPCB has directed all State PCBs that the units have to adopt the CPCB-Guidelines for Online continuous monitoring system for Effluents-2014 for online monitoring of the outlet water quality parameters for compliance 24x7.

In the said guidelines, the permissible techniques/ instrumentation to be adopted for online monitoring to measure the parameters with respect to the type of the unit and transfer of data online to the TNPCB/CPCB server in real time have been detailed.

While reviewing the online connectivity of the STPs, it is observed that no proper connectivity of the STPs has been established with required software module effectively and no proper data of the outlet water quality parameters of any of the STPs reaches the TNPCB server so far.

In this regard, it is informed that CPCB has already issued direction under Section 18(1)(b) of Water Act 1974 as amended to provide status of installed OCEMS and also to direct the concerned authorities to check and verify the status of OCEMS installed and ensure the connectivity with CPCB server. Hence, it is requested to ensure that the OCEMS connectivity shall be made operational in your STPs and the outlet water quality parameters of the STPs shall reach the TNPCB/CPCB server immediately.

It is requested to ensure that the instruments Analyzers/sensors available at the STP site to measure the live status data of outlet water quality parameters (pH, TSS, BOD, COD and Flow) are operational all the time 24x7 and the data shall reach the TNPCB/CPCB server for compliance within a week's time.

This may kindly be treated as most urgent.

Sd/-  
Chairperson

*[Handwritten Signature]*  
19/9/24  
For Chairperson

No. 76, MOUNT SALAI, GUINDY, CHENNAI - 600 032.

Tel : 044-22353134 - 139 Fax : 044-22353068

Email : tnp cb-chn@gov.in Web : tnp cb.gov.in



Plastic Pollution Free  
Tamilnadu

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Annexure - IV  
TAMILNADU POLLUTION CONTROL BOARD



**Dr. JAYANTHI. M, IFS.,**  
Chairperson

**D.O. Lr. No: T3/TNPCB/F.5656/STP/OCEMS/2024 Dated: 30.11.2024**

Dear Vinay.

**Sub:** TNPCB - Online Continuous Effluent Monitoring Systems (OCEMS) for self-surveillance of Sewage Treatment Plants – Ensuring online connectivity of STPsestablished by Chennai Metropolitan Water Supply and Sewerage Board– meeting withofficialsconducted on 21.11.2024 at TNPCB Corporate office – immediate Action Taken Report called for – Regarding

**Ref:** Board Proceeding No. T1/TNPCB/F.15335/STP/W/202, Dated: 27.08.2024, 6.03.2021, 18.06.2021, 20.03.2023, 19.09.2023.

\*\*\*\*\*

Your attention is invited to directions issued by TNPCB vide reference cited above to comply with following,

1. For installation of Online Continuous Effluent Monitoring Systems (OCEMS) for the parameters namely pH, TSS, BOD, COD and flow metre for the self-surveillance of sewage treatment plants which are established and maintained by local bodies.
2. STP operating authority shall insure regular operation and maintenance of the online system with the tamper proof mechanism with facilities for calibration.
3. To ensure the Online Continuous Effluent Monitoring Systems (OCEMS) connectivity and its outlet water quality parameters of STP shall reach the TNPCB/CPCB server continuously.

**No. 76, Mount Salai, Guindy, Chennai - 600 032. Phone : 044 - 2235 3076**  
**Email : chairman@tnpcb.gov.in**

I further inform you that various orders have been passed by Hon'ble NGT (O.A.No. 606/2018) and High Court of Madras/Madurai on the pollution of water sources due to the discharge of untreated sewage from Municipal STPs and to resolve the issues by establishing proper continuous monitoring system,

Also, a situation has come to levy Environmental Compensation for the improper operation of STPs and non-compliance of Water (Prevention and Control of Pollution) Act, 1974 as amended, when untreated sewage is disposed directly into the waterbodies

Also, various directions have been issued by TNPCB for erring local bodies to comply the following instructions,

- a. To complete the Underground Sewerage System (UGSS) for un-sewered areas and ensure that no untreated sewage is discharged into rivers or any surface water bodies.
- b. To construct and operate STPs with valid consent of the Board.
- c. To install Online Continuous Effluent Monitoring Systems (OCEMS) and Mobile Application in the existing & upcoming STPs so as to monitor them effectively.
- d. To install Digital Lock system with GPS tracking in the Tanker Lorries which are registered and used by ULBs for collection & disposal of sewage

As per the instructions of the Principal Secretary to Government, Environment Climate Change & Forests Department, a meeting was held at TNPCB corporate office on 21.11.2024 with the nodal officials of CMWSSB and vendors to assess the performance of Online Continuous Effluent Monitoring Systems (OCEMS) provided at STPs and the following were found,



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**TAMILNADU POLLUTION CONTROL BOARD**



**Dr. JAYANTHI. M, IFS.,**  
Chairperson

CMWSSB STPs- 22 Nos.

S No	Status of OCEMS connectivity data from the STP Outlet (3 sensors for 5 Parameters-pH, TSS, BOD, COD and Flow)	No of CMWSSB STPs
1	Data Fully available	0
2	Data partially available but irregular	6
3	Data not available	5
4	OCEMS connectivity not yet established	11
<b>Total</b>		<b>22</b>

Hence, I request you to take immediate action for the above and furnish the action taken report.

This may be treated as most urgent.

*Best wishes.*

Yours sincerely,

(Dr.Jayanthi.M, I.F.S)

To

Dr.T.G.Vinay, I.A.S.,  
Managing Director,  
Chennai Metropolitan Water Supply and Sewerage Board.  
No.1, Pumping Station Road, Chintadripet,  
Chennai-600 002.





**Dr. JAYANTHI. M, IFS.,**  
Chairperson

**D.O. Lr. No: T3/TNPCB/F.5656/STP/OCEMS/2024 Dated: 30.11.2024**

Dear Sivaram,

Sub: TNPCB - Online Continuous Effluent Monitoring Systems (OCEMS) for self-surveillance of Sewage Treatment Plants – Ensuring online connectivity of STPs established by Directorate of Municipal Administration – meeting with officials conducted on 21.11.2024 at TNPCB Corporate office – immediate Action Taken Report called for – Regarding

Ref: Board Proceeding No.T1/TNPCB/F.15335/STP/W/202, Dated: 27.08.2024, 06.03.2021, 18.06.2021, 20.03.2023, 19.09.2023.

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Your attention is invited to directions issued by TNPCB vide reference cited above to comply with following,

1. For installation of Online Continuous Effluent Monitoring Systems (OCEMS) for the parameters namely pH, TSS, BOD, COD and flow metre for the self-surveillance of sewage treatment plants which are established and maintained by local bodies.
2. STP operating authority shall insure regular operation and maintenance of the online system with the tamper proof mechanism with facilities for calibration
3. To ensure the Online Continuous Effluent Monitoring Systems (OCEMS) connectivity and its outlet water quality parameters of STP shall reach the TNPCB/CPCB server continuously.

I further inform you that various orders have been passed by Hon'ble NGT (O.A. No. 606/2018) and High Court of Madras/Madurai on the pollution of water sources due to the discharge of untreated sewage from Municipal STPs and to resolve the issues by establishing proper continuous monitoring system,

Also, a situation has come to levy Environmental Compensation for the improper operation of STPs and non-compliance of Water (Prevention and Control of Pollution) Act, 1974 as amended, when untreated sewage is disposed directly into the waterbodies

Also, various directions have been issued by TNPCB for erring local bodies to comply the following instructions,

- a. To complete the Underground Sewerage System (UGSS) for un-sewered areas and ensure that no untreated sewage is discharged into rivers or any surface water bodies.
- b. To construct and operate STPs with valid consent of the Board.
- c. To install Online Continuous Effluent Monitoring Systems (OCEMS) and Mobile Application in the existing & upcoming STPs so as to monitor them effectively.
- d. To install Digital Lock system with GPS tracking in the Tanker Lorries which are registered and used by ULBs for collection & disposal of sewage

As per the instructions of the Principal Secretary to Government, Environment Climate Change & Forests Department, a meeting was held at TNPCB corporate office on 21.11.2024 with the nodal officials of DMA and vendors to assess the performance of Online Continuous Effluent Monitoring Systems (OCEMS) provided at STPs and the following were found,



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# TAMILNADU POLLUTION CONTROL BOARD



**Dr. JAYANTHI. M, IFS.,**  
Chairperson

**DMA STPs - 68 Nos**

S No	Status of OCEMS connectivity data from the STP Outlet (3 sensors for 5 Parameters - pH, TSS, BOD, COD & Flow)	No of DMA STPs
1	Data Fully available	0
2	Data partially available but irregular	14
3	Data not available	45
4	OCEMS connectivity not yet established	9
<b>Total</b>		<b>68</b>

Hence, I request you to take immediate action for the above and furnish the action taken report.

This may be treated as most urgent.

Best wishes

Yours sincerely,

  
(Dr. Jayanthi.M, I.F.S)

To

Thiru. S.Sivarasu, I.A.S.,  
Director Of Municipal Administration,  
No. 75, Urban Administrative Building Society,  
MRC Nagar, Raja Annamalaipuram,  
Chennai – 600028.





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# TAMILNADU POLLUTION CONTROL BOARD



**Dr. JAYANTHI. M, IFS.,**  
Chairperson

**D.O. Lr. No: T3/TNPCB/F.5656/STP/OCEMS/2024 Dated: 30.11.2024**

Dear Kiran,

Sub: TNPCB - Online Continuous Effluent Monitoring Systems (OCEMS) for self-surveillance of Sewage Treatment Plants – Ensuring online connectivity of STPs established by Directorate of Town Panchayats– meeting with officials conducted on 21.11.2024 at TNPCB Corporate office – immediate Action Taken Report called for – Regarding

Ref: Board Proceeding No.T1/TNPCB/F.15335/STP/W/202,Dated:27.08.2024, 06.03.2021, 18.06.2021, 20.03.2023, 19.09.2023.

\*\*\*\*\*

Your attention is invited to directions issued by TNPCB vide reference cited above to comply with following,

1. For installation of Online Continuous Effluent Monitoring Systems (OCEMS) for the parameters namely pH, TSS, BOD, COD and flow metre for the self-surveillance of sewage treatment plants which are established and maintained by local bodies.
2. STP operating authority shall insure regular operation and maintenance of the online system with the tamper proof mechanism with facilities for calibration
3. To ensure the Online Continuous Effluent Monitoring Systems (OCEMS) connectivity and its outlet water quality parameters of STP shall reach the TNPCB/CPCB server continuously.

No. 76, Mount Salai, Guindy, Chennai - 600 032. Phone : 044 - 2235 3076  
Email : chairman@tnpcb.gov.in

I further inform you that various orders have been passed by Hon'ble NGT (O.A. No. 606/2018) and High Court of Madras/Madurai on the pollution of water sources due to the discharge of untreated sewage from Municipal STPs and to resolve the issues by establishing proper continuous monitoring system,

Also, a situation has come to levy Environmental Compensation for the improper operation of STPs and non-compliance of Water (Prevention and Control of Pollution) Act, 1974 as amended, when untreated sewage is disposed directly into the waterbodies

Also, various directions have been issued by TNPCB for erring local bodies to comply the following instructions,

- a. To complete the Underground Sewerage System (UGSS) for un-sewered areas and ensure that no untreated sewage is discharged into rivers or any surface water bodies.
- b. To construct and operate STPs with valid consent of the Board.
- c. To install Online Continuous Effluent Monitoring Systems (OCEMS) and Mobile Application in the existing & upcoming STPs so as to monitor them effectively.
- d. To install Digital Lock system with GPS tracking in the Tanker Lorries which are registered and used by ULBs for collection & disposal of sewage

As per the instructions of the Principal Secretary to Government, Environment Climate Change & Forests Department, a meeting was held at TNPCB corporate office on 21.11.2024 with the nodal officials of DTP and vendors to assess the performance of Online Continuous Effluent Monitoring Systems (OCEMS) provided at STPs and the following were found,



# TAMILNADU POLLUTION CONTROL BOARD



**Dr. JAYANTHI. M, IFS.,**  
Chairperson

## DTP STPs- 12 Nos


S No	Status of OCEMS connectivity data from the STP Outlet (3 sensors for 5 Parameters-pH, TSS, BOD, COD and Flow)	No of DTP STPs
1	Data Fully available	0
2	Data partially available but irregular	0
3	Data not available	0
4	OCEMS connectivity not yet established	12
<b>Total</b>		<b>12</b>

Hence, I request you to take immediate action for the above and furnish the action taken report.

This may be treated as most urgent.

Best wishes

Yours sincerely,

  
(Dr. Jayanthi.M, I.F.S)

To

Thiru. Kiran Gurrala, IAS.,  
Director of Town Panchayats,  
No. 75, Urban Administrative Building Society,  
MRC Nagar, Raja Annamalaipuram,  
Chennai – 600028.



**BEFORE THE HON'BLE  
NATIONAL GREEN TRIBUNAL,  
SOUTHERN ZONE, AT  
CHENNAI**

**Original Application No.142 of 2024**

IN THE MATTER OF:

M.Vetri Selvan,  
Chennai.

...  
Applicant

-Vs-

The Central Pollution Control Board,  
Rep. by its Chairman,  
New Delhi and ors.

...Respondents

**REPORT FILED ON BEHALF OF  
THE SECOND RESPONDENT -  
TAMIL NADU POLLUTION  
CONTROL BOARD**

**Advocate for Respondent: TNPCB  
Thiru.Sai Sathya Jith,  
Advocate, Chennai.**

**Date:19.12.2024**

**Date of Hearing on:20.12.2024**

